

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2160

ANSWERED ON:24.08.2012

OFFICE OF DCGI

Bhoi Shri Sanjay;Chitthan Shri N.S.V.;Ganeshamurthi Shri A.;Mani Shri Jose K.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of a report which has observed that the office of the Drug Controller General of India (DCGI) is short-staffed for years hurting the business interests of several drug-makers;
- (b) if so, the facts in this regard indicating the number of staff presently working in DCGI office against the sanctioned posts;
- (c) the corrective measures taken by the Government in this regard;
- (d) whether the Government has proposed a fee for inspecting manufacturing plants and an increase in the levy for examining drug applications, as part of an ambitious plan to expand the understaffed drug regulator's office; and
- (e) if so, the details thereof along with the present status of the said proposal?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): The Department Related Parliamentary Standing Committee on Health & Family Welfare in its 59th Report on the Functioning of the Central Drugs Standard Control Organisation (CDSCO) has inter alia raised the issue of shortage of staff in CDSCO. The CDSCO presently has a total of 327 sanctioned posts in various grades out of which 119 are filled up on regular basis. To tide over the shortage of manpower, the organisation has engaged personnel on contract basis against the vacant sanctioned posts till they are filled up on regular basis. The process of creation of posts and recruitment of regular employees is a continuous and ongoing process.

(d): The license fees to be accompanied along with the application for grant of various licenses as well as inspection fees for inspection of manufacturing premises are already prescribed under the Drugs and Cosmetics Rules, 1945.

(e): Does not arise.